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ASSAM ACT II OF 1970

(Received the assent of the Governor on the 31st March, 1970)

THE ASSAM APPROPRIATION (VOTE ON ACCOUNT)
ACT, 1970

[Published in the *Assam Gazette*, Extraordinary, dated the 1st April, 1970]

**An
Act**

**to provide for the withdrawal of certain sums from and out of
the Consolidated Fund of the State of Assam to the
service of a Part of the financial year ending
on the thirty-first day of March, 1971.**

Be it hereby enacted in the Twenty-First Year of the Republic of India as follows:—

Short title and commencement. 1. This Act may be called the Assam Appropriation (Vote on Account) Act, 1970. The Act shall come into force with effect from 1st April, 1970.

Withdrawal of Rs. 68,90,35,300 out of the Consolidated Fund of the State of Assam for the financial year 1970-71. 2. From and out of the Consolidated Fund of the State of Assam there may be withdrawn sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of rupees Sixty-eight crores, ninety lakhs, thirty-five thousand and three hundred towards defraying the several charges which will come in course of payment during the period of three months beginning on the first day of April, 1970 in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1971.

SCHEDULE

(1) Grant no.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1	Taxes on income other than Corporation Tax.	23,800	...	23,800
2	Land Revenue	51,59,600	500	51,60,100
3	State Excise Duties	10,52,000	...	10,52,000

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
4	Taxes on Vehicles ...	3,31,400	...	3,31,400
5	{ Sales Tax ...	5,47,200	...	5,47,200
	{ Other Taxes and Duties ...	1,82,400	...	1,82,400
6	Stamps ...	61,400	...	61,400
7	Registration Fees ...	1,84,500	...	1,84,500
	Interest and Debt and other obligations.	...	3,70,94,600	3,70,94,600
	Appropriation for Reduction or Avoidance of Debt.	...	75,40,800	75,40,800
	Parliament, State/Union Territory Legislatures—			
8	Do—B—State Legislature	4,24,800	16,100	4,40,900
9	Do—C—Elections	3,50,000	...	3,50,000
10	General Administration—I—Heads of States and Ministers.	5,15,000	96,900	6,11,900
11	Do—II—Secretariat and attached offices.	19,67,900	88,700	20,56,600
12	General Administration—III—Commissioners and District Administration.	32,49,100	...	32,49,100
13	—Do—IV—Director of Land Records.	53,000	...	53,000
14	Do—V—Local Fund, Audit Establishment and Accounts Officer.	2,84,100	...	2,84,100
15	Administration of Justice	10,41,800	2,82,500	13,24,300
16	Jails ...	15,09,400	...	15,09,400
17	Police ...	2,98,01,000	2,800	2,98,03,800
18	Miscellaneous Departments—I—National Savings Organisations.	34,900	...	34,900

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consoli- dated Fund	Total
		Rs.	Rs.	Rs.
19	Trade Commissioners ...	57,200	—	57,200
20	Do—III.—Weights and Measures.	2,68,800	...	2,68,800
21	Do—IV—Municipal Administration.	45,000	...	45,000
22	Do—V—Directorate of State Lotteries.	6,63,300	..	6,63,300
23	Do—VI—Civil Supplies Department.	11,01,200	200	11,01,400
24	Scientific Departments ...	4,96,500	..	4,96,500
25	Education (General) ...	5,83,92,700	..	5,83,92,700
26	Education (Technical) ..	17,14,800	...	17,14,800
27	Medical ...	1,26,24,400	..	1,26,24,400
28	Public Health—I—Public Health.	56,07,200	...	56,07,200
29	Do—II—Public Health Engineering.	14,95,100	...	14,95,100
30	Agriculture ...	1,14,48,500	..	1,14,48,500
31	Do—II—Fishes ...	11,00,000	...	11,00,000
32	Rural Development ...	6,49,600	...	6,49,600
33	Animal Husbandry ...	50,62,200	..	50,62,200
34	Co-operation ...	27,95,900	...	27,95,900
35	Industries—I—Sericulture and Weaving.	21,45,600	...	21,45,600
36	Do—II—Cottage Industries ...	13,25,700	...	13,25,700
37	Do—III—Major Industries ..	4,15,600	..	4,15,600
38	I—Community Development... Projects, National Extension Service.	62,47,400	300	62,47,700
39	Do—II—Local Development Works.	50,000	...	50,000

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
40	Labour and Employment—I— Labour.	3,46,000	...	3,46,000
41	Do—II—Factories	89,400	...	89,400
42	Do—III—Inspector of Steam Boilers.	28,200	...	28,200
43	Do—IV—Employment and Training. Miscellaneous, Social and Developmental Organisation—	12,46,100	...	12,46,100
44	Do—Statistics—I—Directorate of Statistics.	5,08,500	...	5,08,500
45	Do—Statistics—II—Vital Sta- tistics, Rain gauge, etc.	1,000	...	1,000
46	Do—Other Miscellaneous Or- ganisations—III—Planning Orga- nisations (State).	3,06,900	...	3,06,900
46A	Do—Other Miscellaneous Organisations—III—Plan- ning Organisation (Hill).	25,000	...	25,000
47	Do—IV—Directorate of Adver- tising and Visual Publicity.	6,29,600	...	6,29,600
48	Do—Other Miscellaneous Or- ganisations—V—Directorate of Housing.	2,35,700	...	2,35,700
49	Do—Other Miscellaneous— VI—Directorate of Social Welfare.	15,44,600	...	15,44,600
50	Do—Other Miscellaneous Organisations—VII—Soldiers', Sailors' and Airmen's Board.	46,100	...	46,100
51	Do—VIII—Town and Country Planning Orga- nisation.	10,05,400	...	10,05,400
52	Do—IX—Tourist Organisa- tion.	1,14,400	...	1,14,400
53	Do—X—Preservation and Translation of Ancient Manuscripts.	15,500	...	15,500
54	Do—Other Miscellaneous Organisations - XI - Pooled Transport.	2,93,100	...	2,93,100

(1) Grant No.	(2) Services and purposes (Major heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Conso- lidated Fund Rs.	Total Rs.
55	Do—XII-Dairy Development	8,05,400	...	8,05,400
56	Irrigation N. E. D. Works and 100.—C.O. on N.E.D., etc.	2,70,81,100	...	2,70,81,100
57	Public Works, etc. ...	4,22,21,700	21,800	4,22,43,500
58	Do—Establishment T. and P.	72,24,400	5,400	72,29,800
59	Ports and Pilotage ...	10,33,000	...	10,33,000
60	Road and Water Transport Schemes A-Road Trans- port (1) Working Expenses.	71,23,400	...	71,23,400
61	Famine Relief ...	18,61,000	...	18,61,000
62	{ Pension and other Retire- ment Benefits.	23,59,800	22,500	23,82,300
	{ Territorial and Political Pensions.	4,12,700	...	4,12,700
	{ Payment of Commuted value of Pensions.	75,000	...	75,000
	{ Payment to Retrenched Personnel.
63	Stationery and Printing ...	10,05,900	...	10,05,900
64	Forests ...	92,33,600	...	92,33,600
65	Forest-II-Soil Conservation	16,02,000	...	16,02,000
66	Miscellaneous—-I-Expendi- ture on account of State Prisoners and Detenus, etc.	91,400	...	91,400
67	Do—II-Donations for chari- table purposes, etc. ...	22,22,600	21,37,500	43,60,100
68	Do—III-Grants-in-aid, Con- tributions, etc.	16,12,000	1,25,000	17,37,000
69	Do—IV-Expenditure on Issue of Free Ration and Rice Concession.	2,25,100	...	2,25,100

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
70	Do—V—Expenditure on Displaced Persons.	34,77,200	...	34,77,200
71	Do—VI—Advanced Technical Training and Scholarships.	1,21,000	...	1,21,000
72	Do—VII—Expenditure on Cloth and Yarn.
73	Do—VIII—Miscellaneous and Unforeseen Charges.
74	Do—IX—Civil Defence ...	6,34,500	...	6,34,500
75	Other Miscellaneous Compensation and Assignments.	1,25,000	5,200	1,30,200
76	Extraordinary Charge ...	300	...	300
77	Pre-partition Payments
78	Payment of Compensation to Land holders, etc., on the abolition of the Zamindari System.	9,00,000	...	9,00,000
79	Capital outlay on Scheme on Agricultural Improvement and Research. Capital outlay on Industrial and Economic Department.—
80	Do—I—Investment in other Commercial and Industrial undertakings.	59,72,500	...	59,72,500
81	Do—II—Investment in Co-operative Societies.	12,96,400	...	12,96,400
82	Do—III—Other Miscellaneous undertakings.	2,77,600	...	2,77,600
83	Capital Outlay on Public Works outside the Revenue Account.	1,64,26,400	...	1,64,26,400
84	Capital Outlay on other Works.	21,75,000	...	21,75,000
85	Capital Outlay on Road, and Water Transport Scheme—A—Road Transport.	34,67,400	...	34,67,400
86	Capital Outlay on Forests
87	Capital Outlay on Schemes of Government Trading.	1,45,11,300	...	1,45,11,300

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
88	Appropriation to Contingency Fund.
	O—Public Debt	30,52,03,700	30,52,03,700
	Loans and Advances by State Government—			
89	I—Loans to Local Bodies	15,45,300	...	15,45,300
90	II—Agricultural Loans ...	9,21,500	...	9,21,500
91	III—Loans to Autonomous Districts, etc.
92	IV—Loans under Community Project.
93	V—Loans to Co-operative Societies.	6,86,600	...	6,86,600
94	VI—Industrial Loan ...	1,59,600	...	1,59,600
95	VII—Loans to Displaced Persons.	12,58,000	...	12,58,000
96	VIII—Educational Loans ...	3,06,300	...	3,06,300
97	IX—Tea Garden Land Utilisation Loans, etc.
98	X—Housing Loans ...	4,29,500	...	4,29,500
99	XI—Loan to Major Industries.	6,25,000	...	6,25,000
100	XII—Loans to Electricity Board.	58,75,000	...	58,75,000
101	XIII—Advances to Government Servant, etc.	19,61,800	...	19,61,800
102	XIV—Loans to Panchayats	32,500	...	32,500
103	XV—Loan for Development of Live-stock Industries.	49,500	..	49,500
104	XVI—Miscellaneous Loans and Advances.	50,000	...	50,000
	Total ...	33,63,90,800	35,26,44,500	68,90,35,300